

1ITEM NO.39

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18960-
18961/2010

M/S NIJHARA BROTHERS

Petitioner(s)

VERSUS

CANARA BANK & ORS. Respondent(s)
(With prayer for interim relief and office report)

Date: 08/12/2010 These Petitions were called on for hearing
today.

For Petitioner(s)

Ms. Anitha Shenoy, Adv.

For Respondent(s)

Mr. Jitendra Mohan Sharma, Adv.
Mr. Abinash K. Mishra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit is to be filed before 31.1.2011.

List again on 31.1.2011.

(S.G. SHAH)
REGISTRAR

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